NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 17/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES:

M/s. Meadwestvaco India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
0	Peshwan Jehangir	Associate Partner, Khaitan 200	Advicates Peshivan
2	ADITHYA IYER	ASSOCIATE KHAITAND CO	Petitioner.

Common Order

<u>CSP No. 17/230-234/NCLT/MB/MAH/2017</u> <u>CSP No. 18/230-232/NCLT/MB/MAH/2017</u>

Company Petitions admitted.

At request of the Petitioner Counsel, this Bench directs the Regional Director and the Official Liquidator to file their Reports two days before next date of hearing.

List this matter for final hearing and disposal on 27.2.2017.

Sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)